1	2
Rajasthan	40 Ajmer (F)
	41 Jaipur (F)
Tamil Nadu	42 Coimbatore (F)
	43 Coonoor (P)
	44 Madras (F)
	45 Madurai (F)
	46 Tiruchirapalli (F)
Uttar Pradesh	47 Bareilly (F)
	48 Ghaziabad (F)
	49 Kanpur(F)
	50 Varanasi (F)
West Bengal	51 Asansol (F)
	52. Calcutta(F)
	53 Calcutta Industrial Region (Excluding Calcutta) (F)
	54 Darjeeling (P)
	55 Durgapur (F)
	56. Howrah Industrial Region (F)
	57 Jalpaiguri (P)
	58 Raniganj (M)
Delhi	59 Delhi (F)
Pondicherry	60 Pondicherry (F)

F—Factory Centre
M—Mining Centre
P—Plantation Centre

बेरोजगार महिलाओं को रोजगार

3245 **श्री राम सागर :** क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) रोजगार कार्यालयों में दर्ज बेरोजगार महिलाओं की संख्या के बारे में उपलब्ध नवीनतम जानकारी का ब्योरा क्या है, और

(ख) क्या अगले दो वर्षों के दौरान उन्हें रोजगार उपलब्ध कर दिया जाएगा ?

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा) : (क) दिसम्बर, 1977 के अन्त में रोजगार कार्यालयों के चालू रजिस्टर में रोजगार चाहने वाली महिलाओं की संख्या 14 10 लाख थी (यह जरूरी नहीं है कि वे सभी बेरोजगार हों) ।

(ख) यह बताना संभव नहीं है कि रोजगार कार्यालयों में पंजीकृत सभी महिलाओं को अगले दो वर्षों के दौरान रोजगार प्रदान किया जाएगा, क्योंकि यह बात इस अवधि के दौरान सृजित किए गए रोजगार अवसरों पर निर्भर करेगी ।

Benefit to Employees of P F. Admissible to Industrial Workers

3246 SHRI VAYALAR RAVI Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether he is aware that the Supreme Court upheld the decisions of Karnataka High Court that the employees of the E P F Organisation are eligible for the benefit that are being enjoyed by the Industrial workers,

(b) if so, reactions thereto, and

(c) whether Government have considered the demand for Bonus and other benefits of the employees of Employees Provident Fund Organisation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR RAM KIRPAL SINHA) (a) and (b) While deciding the Civil Revision petition No 586/1973 (Shri M Mariswamy Vs The Registrar of Trade Unions in Mysore), the High Court of Karnataka at Bangalore held that "As the activity of the Provident Fund Organisation is 'industry' the members of the Unions